

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 234
CP-164/97/ND/2020

IN THE MATTER OF:

M/s. B. N. Mehta ... **Applicant/Petitioner**
Versus
M/s. PGT Components Limited. ... **Respondent**

Under Section: 97(1)

Order delivered on 23.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: Mr. Amit P Deshpande with Mr. Karan Mehta for petitione

ORDER

Issue notice upon all the Respondents by all modes including E-mail ID of all the Respondents as well as through the process of the Bench. Affidavit of service must be filed within a week from today.

List the matter on 18.01.2021.



L.N. GUPTA
MEMBER (T)



ABNI RANJAN KUMAR SINHA
MEMBER (J)